

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4459

ANSWERED ON:30.08.2011

AMENDMENT IN FCRA

Naik Dr. Sanjeev Ganesh;Rajukhedi Shri Gajendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to amend the Foreign Contribution Regulation Act (FCRA);
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government has received any recommendation from the Institute of Chartered Accountants of India (ICAI) in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.